

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 28.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No.3593 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rathi Steel and Power Ltd. Vs. Gridco Ltd.	Karan Gandhi
2.	I.A. No. 3598 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick
3.	I.A. No. 3605 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	The State, Government of NCT of Delhi Vs. Anil Kumar Mittal	M.L. Garg

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By order
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Assistant Registrar